

**FORM A**  
**PUBLIC ANNOUNCEMENT**

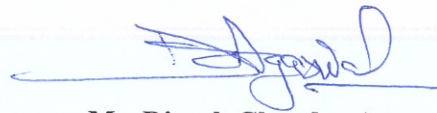
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF VOGUESERV  
INTERNATIONAL PRIVATE LIMITED**

|    |                                                                                              |                                                                                                                                                                                                                                                                                                                                                   |
|----|----------------------------------------------------------------------------------------------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1. | NAME OF CORPORATE PERSON                                                                     | Vogueserv International Private Limited                                                                                                                                                                                                                                                                                                           |
| 2. | DATE OF INCORPORATION OF CORPORATE PERSON                                                    | 28-02-2006                                                                                                                                                                                                                                                                                                                                        |
| 3. | AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED                           | ROC- Kanpur                                                                                                                                                                                                                                                                                                                                       |
| 4. | CORPORATE IDENTITY NUMBER/LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON              | U18101UP2006PTC031447                                                                                                                                                                                                                                                                                                                             |
| 5. | ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON           | A 42 SECTOR 6 NOIDA UP 201301 IN                                                                                                                                                                                                                                                                                                                  |
| 6. | LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON                                            | 23/12/2022                                                                                                                                                                                                                                                                                                                                        |
| 7. | NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR | Name: Mr. Dinesh Chandra Agarwal<br>IBBI Reg No.: IBBI/PA-001/IP-P00090/2017-18/10186<br><b>Email Address:</b><br><a href="mailto:padamdinesh@gmail.com">padamdinesh@gmail.com</a><br><a href="mailto:vogueservint@gmail.com">vogueservint@gmail.com</a><br><b>Address:</b> E-10A, Kailash Colony, New Delhi-110048<br>Telephone No: 011 46664625 |
| 8. | LAST DATE FOR SUBMISSION OF CLAIMS                                                           | 22/01/2023                                                                                                                                                                                                                                                                                                                                        |

Notice is hereby given that the Vogueserv International Private Limited has commenced voluntary liquidation on 23/12/2022. The stakeholders of Vogueserv International Private Limited are hereby called upon to submit a proof of their claims, on or before 22/01/2023, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.



**Mr. Dinesh Chandra Agarwal**  
**Liquidator in the matter of Vogueserv International Private Limited**  
**IBBI Registration No. - IBBI/PA-001/IP-**  
**P00090/2017-18/10186**

**Date: 23/12/2022**  
**Place: New Delhi**

